

## PARLIAMENTARY DEBATES

(Part II—Proceedings other than Questions and Answers)

## OFFICIAL REPORT

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1154

## HOUSE OF THE PEOPLE

Thursday, 4th March, 1954.

*The House met at Two of the Clock.*

[MR. SPEAKER in the Chair.]

## QUESTIONS AND ANSWERS

(See Part I)

3 P.M.

MESSAGES FROM THE COUNCIL  
OF STATES

**Secretary:** Sir, I have to report the following two messages received from the Secretary of the Council of States:

(i) "In accordance with the provisions of rule 125 of the Rules of Procedure and Conduct of Business in the Council of States, I am directed to inform the House of the People that the Council of States at its sitting held on the 1st March, 1954, agreed without any amendment to the Displaced Persons (Claims) Supplementary Bill, 1953, which was passed by the House of the People at its sitting held on the 23rd February, 1954."

(ii) "In accordance with the provisions of rule 97 of the Rules of Procedure and Conduct of Business in the Council of States, I am directed to enclose a copy of the Air Corporations (Amendment) Bill, 1954, which has been passed by the Council of States at its sitting held on the 1st March, 1954."

766 P. S. D.

## AIR CORPORATIONS (AMENDMENT) BILL

**Secretary:** Sir, I lay the Air Corporations (Amendment) Bill, 1954, as passed by the Council of States on the Table of the House.

## PAPER LAID ON THE TABLE

MINISTRY OF COMMERCE AND INDUSTRY  
ORDER NO. S.R.O. 392.

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):** I beg to lay on the Table a copy of the Ministry of Commerce and Industry Order No S.R.O 392 dated the 2nd February, 1954. [Placed in Library. See No. S-49/54.]

## MUSLIM WAKFS BILL

PRESENTATION OF REPORT OF SELECT COMMITTEE

**The Minister of Law and Minority Affairs (Shri Biswas):** I beg to present the Report of the Select Committee on the Bill to provide for the better governance and administration of Muslim Wakfs and the supervision of Mutawallis' management of them, in India

## RAILWAY BUDGET—contd.

**Mr. Speaker:** The House will now proceed with the general discussion on the Railway Budget

**Shri Altekar (North Satara):** Sir, be it an occasion for the discussion on the President's Address or on the Railway Budget or the General Budget, there is a certain section of hon. Members who always go out for